A statement giving reasons and the ^ loss incurred about strikes in Indian Airlines since January, 1970 is attached. [See Appendix LXXVI, Annexure No. 66],

# PRODUCTION-CUM-TRAINING COURSE OR POST-DIPLOMA CERTIFICATE IN REFRIGERATION ENGINEERING

1060. SHRI THENGARI: Will the Minister of EDUCATION AND SO CIAL WELFARE

शिक्षा और समाज कल्याण मंत्री be pleased to refer to the reply to Unstarred Question No. 143 given m the Rajya Sabha on the 25th May, \* 1971 and state:

the time by when the saici courses are likely to be started in Delhi Polytechnics;

what will be the limits oi eligible qualifications for the admission to these courses;

(c) whether the students passing out the diploma examination from Delhi Polytechnics will be given any preference for admission to the cours es; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE

Η

### जिक्षा और समाज कःधाण मंत्रालय में अप मंत्री

(SHRI D. 1». YADAV): (a) The courses are proposed to be started during the current academic session.

At least 2nd class diploma in the appropriate field.

and (d) Yes, Sir. 75 per cent of the seats in each course are proposed to bd reserved for alumni of Delhi Polytechnics.

### M/S. NAIULA FINANCE (P) LTD.

1061. SHRI T. V. ANANDAN: Will the Minister of FINANCE

वित्त मंत्री

be pelased to refer to the reply to Unstarred Question No. 1611 given in the Rajya Sabha on the 17th December, 1970 and state: 114

(a) whether it will be possible for the Income-tax authorities to complete the investigations against M/s. Narula Finance (P) Ltd., during 1971 and if not, the reasons therefor,

the approximate loss suffered by Government due  $t_0$  the lax evasions by the Company;

whether it is a fact that the investigations against the Company were delayed because of the Official Liquidators did not extend full cooperation to the Income-tax Department; and

the present assets of the last two Directors of the Company?

THE MINISTER OF REVENUE AND EXPENDITURE

## राजस्व तथा व्यय संत्री

(SHRI K. R. GANESH): (a) and (b) Every effort is being made to have the assessment completed during the current financial year. The extent of tax evasion can be determined only when the assessments are completed.

There has been no non-cooperation by the Official Liquidator though he has pointed out his difficulties in furnishing expeditiously the information required by the Income Tax Officer.

The present assets will be known only when the Wealth Tax returns for the current financial year are filed. These returns will become due in the financial year 1972-73. The inforamtion about the value of their assets for the latest assessment year is befrig collected and will be laid on the table of the House.

#### FOREIGN AID

1062. SHRI NIRANJAN VARMA: Will the Minister of FINANCE

## वित्त मंत्री

be pleased to state:

(a) the total amount of capital aid committed and disbursed by the various leading donors to India during the I last three years; and